

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 887 of 2020

IN THE MATTER OF:

Abhimanyu Agrawal

...Appellant

Vs.

Bank of India & Anr.

...Respondents

Present:

For Appellant: Ms. Neha Gupta, Mr. Akshat Agrawal, Advocates

**For Respondent: Mr. Rajat Lohia, Advocate for R-2
RP is present**

ORDER

(Through Virtual Mode)

15.02.2021: When the case was called out, Learned Counsel for the Appellant is present.

Learned Counsel, Shri Rajat Lohia, on behalf of Respondent No. 2 is present.

'Resolution Professional' (RP) is present.

Further, notice was delivered on Respondent No.1, but nobody appeared on behalf of Respondent No. 1.

Learned Counsel for the Appellant is directed to file 'Compliance Affidavit' on 2nd March, 2021 for appearance of Respondent No. 1.

List this matter again on **2nd March, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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